



2026:AHC-LKO:10299-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 1351 of 2026

Saraiya Navik Evam Matsya Jivi Sahkari Samiti
Ltd.Thru. Chairman Shravan Kumar

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin. Secy. Revenue Lko. And
3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rajeev Kumar Srivastava
Counsel for Respondent(s)	:	C.S.C., Mohan Singh

Court No. - 1

**HON'BLE RAJAN ROY, J.
HON'BLE ABDHESH KUMAR CHAUDHARY, J.**

1. Heard.

2. By means of this writ petition, the petitioner has prayed for the following main relief (s) :-

"(i) Issue a writ, order or direction in the nature of Mandamus commanding the opposite parties to complete the auction proceedings being held for allotment of pond having Gata No. 141/4.546 hect. & 142/1.699 hect. Village- Baisada, Tehsil- Fatehpur, District- Barabanki."

3. Counsel for the petitioner says that repeatedly advertisement is being issued for auction of fishery rights in respect of pond bearing Gata No. 141 and 142 situated in Village- Baisada, Tehsil- Fatehpur, District- Barabanki, but the same is being postponed or cancelled.

4. Let the petitioner approach the Sub Divisional Magistrate concerned who shall look into the matter and do the needful as per law, but with expedition.

5. Petition is **disposed of in above terms.**

(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)

February 10, 2026/Praveen